

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-508
IB-722/ND/2023
IA/2588/2024

IN THE MATTER OF:

Mahi Buildhome Pvt. Ltd.

.....Applicant

Vs.

Kaveri Technobuild Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pranav Gupta, Adv.

For the Respondent : Mr. Shalabh Singhal, Mr. Adhish Srivastava, Advs.

ORDER

Due to paucity of time, the matter is listed on **08.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)